



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-07-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : -
PETITION NUMBER : CP/604/(IB)/2018
NAME OF THE PETITIONER(S) : BMD PRIVATE LIMITED
NAME OF THE RESPONDENT(S) : SVL LIMITED
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	LOKESH BHOLA	ADVOCATE FOR PETITIONER] 
2.	Y. P. THAKUR	FR FOR PETITIONER	
3.	VISHNU MOHAN	Counsel for Respondent	

ORDER

Counsel representing both parties are present. Counsel for Respondent prayed for time for making submissions and also to give reply to the rejoinder filed by the other side. At request of both sides, time is enlarged for hearing final submissions in this regard. Put up on 02.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)